## Declaration of Assets and Liabilities

Year 2023 - 2024

I, Bishwa mitra Singh son/daughter/wife of Let-Ral narayan singh

service and presently working as office attendent of Bihar Legislative Assembly give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be iven)

10 -	- S	r. Description	Self				
Mr JH	No	0.	Seil	Spou Name(	(S) Depend t-1 Name	2	Dependan t-3
Nous	(1)		60000,	SMT-R Der	Amki	Name	Etc. Name
Soulty	(iii)	Deposits in Banks, Financi Institutions An Non-Banking Financial Companies	al SB1 80000				
2159	(iii)	Bonds,	\				
2159		Debentures and Shares in companies	MIZ	MIL	NiL		
	(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	L.I.C 1225 monthly L.I.C 9400 Half yearly	NiL	NiL		
		Motor Vehicles (details of make, etc.)	motorcycle BROICBG063	NiL	MiL		
	N V	ewellery (give letails of reight and alue)	HIL	200gm hold	rii L		· · · · · · · · · · · · · · · · · · ·
	SL of	ther assets, uch as values claims / terests	NiL	NiL	NiL		

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed Companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

Bishwa meetra Singh

## B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated)

	Iso have to be indicated]					
	Sr. Description No.	Self	Spouse Name(S)	Dependan t-1 Name	Dependan t-2 Name	Dependant- 3 Etc. Name
(i	Agricultural Land - Location(s) - Survey number(s) - Extent (Total' measurement) -Current market value	undivide Agriculta Proparty		NiL	Nume	ett. Nume
(ii	) Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Nit	NiL	NiL		
(iii	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	hir	MiL		
(iv)		undivided House Fulwariya hopalbanj	NÌL	NiL		
(v)	Others (such as interest in property)	Nir	NIL	NIL		

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	SBI vidhan sabha Branch	650000/200
	(ii) Loans from financial institutions	Total regard	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	And the second of the second o	
	(b) dues to departments dealing with supply of water	NiL	NIL
	(c) dues to departments dealing with supply of electricity	pi L	NIL

	(d) dues to departments dealing with telephones	NIL	NiL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NiL
	(f) Other dues, if any	NiL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	DFZPS 6186C	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NiL	NiL
	(iii) Sales Tax [Only in case of proprietary business]	NiL	NiL
	(iv) Property Tax	NIL	NIL

## C. Personal Detail

GPF/CPF/PRAN N	o. :-	PTS BLA 1191
Gender	: <b>-</b>	M (M/8)
Date of Birth	•	08091971 (DD/MM/YYYY)
Class/Group	:-	C (A/B/C
Cadre	:-	Biharlegislative Assembly office attendent
		(Full Name e.g. B.A.SBihar Administrative Service,
		B.S.S Bihar Secretariat Service etc.)
Home District	:-	Gopal Gans
I hereby d	eclare	that the above details are true to the best of my
knowledge and b	elief.	The state of the s

Signature Bishwamitra Singh

Name of Employee: Bus hwa mitra Singh

Place: Patra

Designation office attendent

Date: 02-02-2024

Department: Behav Legis lative assembly

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Bishwa mitra Singh